

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI**

DUTY ROSTER FOR THE MONTH APRIL, 2023

The following Ld. ACMMs and the undersigned posted at Rouse Avenue Court Complex, shall work as Duty Magistrate on the dates noted against their names *relating to all cases triable by courts of magistrate initiated by the CBI, as well as for the work related to designated courts for trying the cases pertaining to MP/MLAs.*

It is enjoined upon the Duty Magistrate to attend all urgent matters including remand work, search warrants. The Duty Magistrate deputed for holidays, Second Saturday and Sundays etc. shall look after the cases of CBI, warrants of arrest, transit remand, issued by the authorities beyond Delhi etc. He/she shall also dispose off all other matters not specifically mentioned herein, including recording of statement u/s.164 Crpc.

Sl. No.	Name of Ld. Duty Magistrate	Day of duty (working day)	Sunday/Holiday	Court Room No.
01.	Ms. Vidhi Gupta Anand, ACMM-01 Residential Address:- B-123, Top Floor, Nirman Vihar, Delhi-110092	01.04.2023 06.04.2023 25.04.2023 26.04.2023 27.04.2023	02.04.2023 23.04.2023	203
02.	Mr. Deepak Kumar II, ACMM-02 Residential Address:- 778, Type-08, R.K. Puram, New Delhi	08.04.2023 17.04.2023 22.04.2023 24.04.2023 28.04.2023 29.04.2023	07.04.2023	205

Chief Metropolitan Magistrate
Rouse Avenue District Court
Room No. 201, New Delhi

03.	Mr. Vaibhav Mehta, ACMM-03 Residential Address:- H.No. 5639/40, Basti Harphool Singh Sadar Thana, Sadar Bazar, Delhi-06	10.04.2023 11.04.2023 12.04.2023 13.04.2023 14.04.2023 15.04.2023	09.04.2023 16.04.2023	502
04.	Mr. Harjeet Singh Jaspal, ACMM-04 Residential Address:- B-801, Judicial Officer's Resd. Complex, Sec.- 26, Rohini, Delhi-110052	03.04.2023 05.04.2023 18.04.2023 19.04.2023 20.04.2023 21.04.2023	04.04.2023 30.04.2023	503

(Vidhi Gupta Anand)
ACMM-01 (Officiating CMM), RADC

New Delhi
Chief Metropolitan Magistrate,
Rouse Avenue District Court,
Sector No. 201, New Delhi

Remarks:

1. The dates which are in bold and underlined, fall on Sunday, Second Saturday and Holidays.
2. When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
3. Duty magistrates are advised not to proceed on leave or remain absent on the day they are deputed as Duty Magistrate except under exceptional circumstances or emergencies. In case of an emergency or unavoidable circumstances, if a Duty MM must proceed on leave, he/she shall send a formal request in advance for change of duty with the consent of an

ACMM agreeing to perform duty in his/her place, in the office of undersigned.

4. The bail/urgent applications shall directly be filed in the concerned Court of CMM/ACMMs wherein the charge sheet has already been filed./ FIR has already been assigned as the case may be.
5. All miscellaneous applications other than bail applications as mentioned in circular no.20022-20070-C/Bail & Filing/RADC/2022 Dated 12.07.2022 , issued by Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi), be filed directly at the Filing counter.
6. Officers will be available physically in court room till duty hours.
7. The Officials who actually performed duty with Presiding Officers on Sunday/holidays shall be entitled for compensatory leave, as per rules.
8. The Official email IDs of readers of concerned courts are provided hereunder.

Sl. No.	Officer name/court	e-mail ID
1.	Vacant Court of CMM	Readercmmradc@gmail.com
2.	Ms.VidhiGupta Anand,ACMM-01	Readeracmm01radc@gmail.com
3.	Mr.Deepak Kumar II, ACMM-02	Readeracmm02radc@gmail.com
4.	Mr. Vaibhav Mehta, ACMM-03	Readeracmm03radc@gmail.com
5	Mr.Harjeet Singh Jaspal,ACMM-04	Readeracmm04radc@gmail.com

(Vidhi Gupta Anand)
ACMM-01 (Officiating CMM), RADC

Chief Magistrate,
Rouse Avenue District Court,
Room No. 201, New Delhi

Order No. CMM/RADC/DR/2023 2562 D - 2583 D Dated, 27/03/2023

Copy forwarded for information and necessary action to:

- 1.The Ld. Registrar General, Hon'ble High Court of Delhi.

- 2.The Ld. Principal District & Sessions Judge, (HQs), Delhi.
- 3.The Ld. Principal District & Session Judge-Cum-Special Judge (P.C. Act) (CBI), Rouse Avenue Court Complex, Delhi)
4. The Ld.ACMMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
- 6.The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
- 7.The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website
- 9.The Branch In-charge, Care Taking, Facilitation, Computer, Pool Car and Filing Section, RADDC, New Delhi.
10. The Reader to the court of undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Ld.Secy. DLSA, RADDC./New Delhi.



(Vidhi Gupta Anand)
ACMM-01 (Officiating CMM), RADDC
New Delhi
Chief Metropolitan Magistrate,
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